

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATNA

Order No. -41 / 2021

In view of Hon'ble Court's letter no. 37845-37881/A.D. Misc. IV-140-2017 dated 24.04.2019, the morning Court shall commence w.e.f. 05.04.2021 and shall last on last Saturday of June, 2021 i.e. 26.06.2021. The timing of the Court hour will be as here under:-

Court hours : 07:00 A.M. - 09:30 A.M.
Recess : 09:30 A.M. - 10:00 A.M.
Resumption of Court hours : 10:00 A.M. - 01:00 P.M.
Communicate to all concerned.

Sunid Dutta Mishra


District & Sessions Judge, Patna
27 .03.2021

Memo No. 4578-4717 /Admn.

Dated, Patna, the 27th March, 2021

Copy forwarded to all the concerned/ All the Judicial Officers of Patna Judgeship/ The District Magistrate, Patna/ The Senior Superintendent of Police, Patna/ The Superintendent of Police (Rural), Patna/ The Superintendent, Model Central Kara Beur, Patna/ The Superintendent, Shivir Mandal Kara, Phulwarisharif/ The Superintendent, Sub Jail, Patna City/Danapur/Barh/Masaurhi/ The Judge-in-Charge, Civil Courts, Patna/Patna City/ Danapur/ Barh/ Masaurhi/ The Sub Judge, Paliganj/The Secretary, Bar Association, Patna/ Patna City/ Danapur/ Barh/ Masaurhi/ Paliganj/ The Secretary, Bar Association, Collectorate, Patna/ The Secretary, D.L.S.A, Patna/ The Public Prosecutor, Patna/ The Government Pleader, Patna/ The I/C Security, Civil Courts, Patna/ The System Officer, Sadar/ Bench Clerk of Registrar, Civil Courts, Patna/ The Nazir, Sadar for information and needful.

By Order


I/c Registrar, Civil Courts, Patna
27.03.2021